

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-07-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/848/IB/2018
NAME OF THE PETITIONER : DEV VALVES & BOILER MOUNTING
NAME OF THE RESPONDENT : ETA ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6

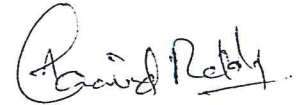
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	LILLU TRAVIS	FOR RESPONDENT	
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King & Partners

Aravind Reddy - V.V.S.

FOR PETITIONER



ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor has prayed for time to file the vakalat and reply with the direction to file reply before the next date of hearing. Matter is posted for final arguments. Put up on **21.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)